

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1217
TO BE ANSWERED ON 13/12/2023

**ROAD CONNECTIVITY PROJECT FOR LEFT WING EXTREMISM AREAS
(RCPLWEA)**

1217 SMT. RANJEET RANJAN:
SMT. RAJANI ASHOKRAO PATIL:
SHRI K.R.N. RAJESHKUMAR:
SHRI DIGVIJAYA SINGH:
SMT. PRIYANKA CHATURVEDI:
SHRI KUMAR KETKAR:
DR. AMEE YAJNIK:
SHRI DHIRAJ PRASAD SAHU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the status of implementation of Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) State-wise;
- (b) whether Government is aware that the work has exceeded the initially allocated deadline, if so, the revised information on the deadline and revised targets, if any; and
- (c) the measures taken by Government to ensure that States adhere to the revised deadline?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

- (a) The State-wise details of implementation of Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) is given at **Annexure**.
- (b) The timeline for completing RCPLWEA works was March, 2023. However, based on the requests received from State Governments, the timeline has been extended to March 2024. The States have been advised to complete all projects under RCPLWEA by March, 2024.
- (c) This Ministry has taken a number of initiatives to facilitate the States in completion of all sanctioned works within the prescribed timeline. The programme is regularly monitored by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings and Pre-Empowered/ Empowered Committee Meetings with the States. In addition to this, special review meetings/ monthly review meetings are also held at the level of Secretary/ Additional Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/Additional Chief Secretaries/Principal Secretaries/ Chief Executive Officer-SRRDAs of the States. Necessary hand-holding of the States is also undertaken by means of trainings, seminar/conferences and Inter-departmental meetings etc. Further, implementation of all sanctioned works is also monitored through Online Management, Monitoring and Accounting System (OMMAS) on a real time basis.

Annexure referred to in part (a) of Rajya Sabha Unstarred Question No. 1217 for 13.12.2023

State-wise details of implementation of Road Connectivity Project for Left Wing Extremism Affected Areas (as on 06.12.2023)

(Road length in km)

Sr. No.	State Name	Sanctioned			Completed			Balance		
		No. of roads	Road Length	No. of Bridges	No. of roads	Road Length	No. of Bridges	No. of roads	Road Length	No. of Bridges
1	Andhra Pradesh	194	1,558	45	137	1,085	19	57	450	26
2	Bihar	153	1,981	82	115	1,757	61	38	195	21
3	Chhattisgarh	386	3,094	88	236	2,003	20	150	1,073	68
4	Jharkhand	303	2,408	207	145	1,710	88	158	696	119
5	Madhya Pradesh	37	346	46	3	58	14	34	287	32
6	Maharashtra	46	620	112	31	434	89	15	186	23
7	Odisha	52	529	2	37	436	0	15	89	2
8	Telangana	146	1,024	112	5	381	24	141	642	88
9	Uttar Pradesh	25	541	11	20	405	4	5	136	7
Total		1,342	12,100	705	729	8,269	319	613	3,755	386

Note: Balance road length is less than the difference of sanctioned and completed length due to reduction in curve length, change in alignment, construction of part length by other agencies, etc.